

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER**

**:: ORDER ::**

S.No. Estt/2021/ 265

Dated: 12.07.2021

On Account of administrative exigency following order are made as under :-

Sr. No.	Name of Employee Sh.Smt./Miss/	From	To	Vice Sh./Smt./Miss
1.	Geeta Chaudhary, Clerk Grade-II	Addl. Sessions Judge (W.A. Cases), Bikaner	Assistant Record Keeper, Centralised Record Section, District & Sessions Court, Bikaner	Govind Narayan Ranga
2.	Rukhsana Bano, Clerk Grade-II	Centralised Copying Section, District & Sessions Court, Bikaner	Addl. Civil Judge & Judicial Magistrate No.2, Bikaner	Om Prakash Bhati Ist
3.	Govind Narayan Ranga, Clerk Grade-II	Assistant Record Keeper, Centralised Record Section, District & Sessions Court, Bikaner	Sr. Civil Judge & Addl. Chief Judicial Magistrate, Nokha	Ratan Singh
4.	Om Prakash Bhati Ist, Clerk Grade-II	Addl. Civil Judge & Judicial Magistrate No.2, Bikaner	Gram Nyayalaya, Kolayat	Poonam Chand Nayak
5.	Madhuri Vyas, Clerk Grade-II	Family Court No.2, Bikaner	Spl. Judge SC/ST (P.O.A.)Cases, Bikaner	Umesh Kumar Vyas
6.	Umesh Kumar Vyas, Clerk Grade-II	Spl. Judge SC/ST (P.O.A.)Cases, Bikaner	Sr. Civil Judge & Addl. Chief Judicial Magistrate, Loonkaransar	Vikas Pal Nayak
7.	Vikas Pal Nayak, Clerk Grade-II	Sr. Civil Judge & Addl. Chief Judicial Magistrate, Loonkaransar	Spl. ACJM (PCPNDT Cases), Bikaner	Jahangeer Hussain
8.	Jahangeer Hussain, Clerk Grade-II	Spl. ACJM (PCPNDT Cases), Bikaner	Civil Judge & Judicial Magistrate, Kolayat	Narayan Suthar


( 2 )

Sr. No.	Name of Employee Sh./Smt./Miss/	From	To	Vice Sh./Smt./Miss
9.	Narayan Suthar, Clerk Grade-II	Civil Judge & Judicial Magistrate, Kolayat	Civil Judge & Judicial Magistrate, Bikaner	Vinita Chauhan
10.	Vinita Chauhan, Clerk Grade-II	Civil Judge & Judicial Magistrate, Bikaner	Addl. Sessions Judge (W.A. Cases), Bikaner	Sharad Kumar Purohit
11.	Sharad Kumar Purohit, Clerk Grade-II	Addl. Sessions Judge (W.A. Cases), Bikaner	Civil Judge & Judicial Magistrate, Kolayat	Chhagan Lal Lohia
12.	Hina Ramchandani, Clerk Grade-II	Addl. Civil Judge & Judicial Magistrate No.3, Bikaner	Centralised Copying Section, District & Sessions Court, Bikaner	Rukhsana Bano
13.	Anwar Ali Chauhan, Clerk Grade-II	Addl. District & Sessions Court No.3, Bikaner	Gram Nyayalaya, Kolayat	Anil Kumar Jatiya
14.	Jitendra Singh, Clerk Grade-II	Sessions Court, ACD Cases, Bikaner	Civil Judge & Judicial Magistrate, Bikaner	Pankaj Meena
15.	Pankaj Meena, Clerk Grade-II	Civil Judge & Judicial Magistrate, Bikaner	Sessions Court, ACD Cases, Bikaner	Jitendra Singh
16.	Anil Kumar Jatiya, Clerk Grade-II	Gram Nyayalaya, Kolayat	Addl. District & Sessions Court No.3, Bikaner	Anwar Ali
17.	Vikas Solanki, Clerk Grade-II	Civil Judge & Judicial Magistrate No.3, Bikaner	Civil Judge & Judicial Magistrate, Chhattargarh	Kamal Kumar Sen
18.	Kamal Kumar Sen, Clerk Grade-II	Civil Judge & Judicial Magistrate, Chhattargarh	Civil Judge & Judicial Magistrate No.3, Bikaner	Vikas Solanki
19.	Priyanka Thanvi, Clerk Grade-II	Family Court No.3, Bikaner	Chief Judicial Magistrate, Bikaner	Pooja Janagal
20.	Pooja Janagal, Clerk Grade-II	Chief Judicial Magistrate, Bikaner	Family Court No.3, Bikaner	Priyanka Thanvi

Sr. No.	Name of Employee Sh.Smt./Miss/	From	To	Vice Sh./Smt./Miss
21.	Tapasya Sharma, Clerk Grade-II	ACJM (Rent Control Cases), Bikaner	Sr. Civil Judge & Addl. Chief Judicial Magistrate No.2, Bikaner	Jai Kishan Chauhan
22.	Jai Kishan Chauhan, Clerk Grade-II	Sr. Civil Judge & Addl. Chief Judicial Magistrate No.2, Bikaner	ACJM (Rent Control Cases), Bikaner	Tapasya Sharma
23.	Poonam Chand Nayak	Gram Nyayalaya, Kolayat	Spl. Judicial Magistrate (N.I. Act Cases) No.1, Bikaner	Vacant
24.	Chhagan Lal Lohiya, Clerk Grade-II	Civil Judge & Judicial Magistrate, Kolayat	Addl. Civil Judge & Judicial Magistrate No.3, Bikaner	Hina Ramchandani
25.	Ratan Singh, Clerk Grade-II	Sr. Civil Judge & Addl. Chief Judicial Magistrate, Nokha	Sr. Civil Judge & Addl. Chief Judicial Magistrate No.3, Bikaner	Vacant

**Note :**

1. The above mentioned employees are directed to handover charge of their present post and join their new assignment within 3 days from the date of order positively.
2. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

  
**District & Sessions Judge,**  
**Bikaner**